

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(77)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & ORCHID PHARMA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. Kamala Kumar [India Law]	for Petitioner [SBI]	Kamala.V 23/10/2017
2.	E. SELVARAJ	For IRP	for 23/10
3.	Shwetha Vasudevan for the corporate debtor for Mr. TK Bhaskar	for the Corporate debtor	Shwetha

ORDER

Counsel representing both the parties are present and made their submissions.
Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)

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